

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF AVANEESH INFRATECH PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	Avaneesh Infratech Private Limited
2.	Date of incorporation of corporate debtor	13 th March, 2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No of corporate debtor	U45400WB2014PTC200982
5.	Address of the registered office and principal office (if any) of corporate debtor	P-411/16, Hemanta Mukhopadhyay Sarani, Kolkata, West Bengal-700029
6.	Insolvency commencement date in respect of corporate debtor	Order dated 12 th December 2023 (Order received on 13 th December, 2023)
7.	Estimated date of closure of insolvency resolution process	8 th June 2024 (180 th day from the date of commencement of resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rashmi Agarwalla (Registration No IBBI/TPA-001/IP-P01461/2018-2019/12281)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: - 74/10 Lala Babu Shire Road, Belurmah, Howrah-711202 Email Address – rashmivika10@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o Rahul Gupta, ARVG & Associates, 4th Floor, Bhandari House, 16 N.S Road, Kolkata-700001 Email: avaneeshcirp@gmail.com
11.	Last date for submission of claims	26th December, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. 2. Not Applicable 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	1. Web link: https://ibbi.gov.in/downloadform.html 2. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate insolvency resolution process of M/s. Avaneesh Infratech Private Limited as on Monday, 12th December, 2023 (order received on 13/12/2023).

The creditors of M/s. Avaneesh Infratech Private Limited are hereby called upon to submit their claims with proof on or before Tuesday, 26th December, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.- NA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13th December, 2023

Place: Kolkata



Rashmi Agarwalla

Interim Resolution Professional

AVANEESH INFRATECH PRIVATE LIMITED

Registration No IBBI/TPA-001/IP-P01461/2018-2019/12281

(AFA Valid till 21/12/2023)